

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 48 of 2014

Dated : 17th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Sahegal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Alok Shankar for R-2
Mr. R.B. Sharma for R.3

ORDER

It is represented by Mr. R.B. Sharma, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.3.

Post the matter on **16.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js